

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 112
CP(IB) 133 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Arrow Digital Pvt Ltd

.....Applicant

V/s

Positive Point Graphics Pvt Ltd

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Learned Counsel, Ms. Garima Malhotra

For the Corporate Debtor :

ORDER

None appeared for the Corporate Debtor.

Pleadings are completed.

We direct Operational Creditor to file written submissions (not more than three pages) on **E-portal** within **seven** days.

Matter stands adjourned to 20.09.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Sweta

(MADAN B GOSAVI)
MEMBER (JUDICIAL)